

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No. 575/87

Date of decision: 12.11.1992.

Rajinder Kumar Budhiraja Petitioner

Versus

Commissioner of Police & Respondents
Others.

Coram:-

The Hon'ble Mr. Justice V.S. Malimath, Chairman
The Hon'ble Mr. I.K. Rasgotra, Member(A)

For the petitioner ... Shri B.S. Charya, Counsel.

For the respondents ... Mrs. Avnish Ahlawat,
Counsel.

Judgement(Oral)
(Hon'ble Mr. Justice V.S. Malimath, Chairman)

This O.A. is dismissed as withdrawn. No
costs.

I.K. Rasgotra
(I.K. Rasgotra)
Member(A)

V.S. Malimath
(V.S. Malimath)
Chairman

san
12.11.92